

**INTERNATIONAL LAW ASSOCIATION – CHANDIGARH CHAPTER  
CORDIALLY INVITES YOU TO A SYMPOSIUM ON  
CLIMATE CHANGE - FUTURE CHALLENGES**

**AT**

**THE CHANDIGARH JUDICIAL ACADEMY, SECTOR 43, CHANDIGARH**

**ON**

**SATURDAY 20 MARCH 2010**

**HON'BLE MR. JUSTICE MUKUL MUDGAL**

**CHIEF JUSTICE**

**PUNJAB & HARYANA HIGH COURT, CHANDIGARH**

**HAS KINDLY CONSENTED TO INAUGURATE THE SEMINAR**

**R.S.V.P.**

**Mr. Arun Palli, Senior Advocate  
(Mob. 9814008562)**

**Mr. Sanjeev Sharma, Senior Advocate  
(Mob. 9888017329)**

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**PROGRAMME**

9.30 – 10.00 A.M.	Registration and Tea.
10.00 A.M.	Inauguration by Hon'ble Chief Justice and Lighting of Lamp.
10.05 – 10.10 A.M.	Welcome Address by Hon'ble Mr. Justice M.M. Kumar, President Chandigarh Chapter ILA.
10.10 – 10.25 A.M.	Prof. K.K. Garg, Punjab Engineering College, Chandigarh.
10.25 – 10.40 A.M.	Shri Ishwar Singh, IFS Director, Environment, U.T. Chandigarh.
10.40 – 11.55 A.M.	Prof. (Mrs.) Alka Grover, D.A.V. College, Chandigarh.
10.55 – 11.10 A.M.	Presidential Address by Mr. Justice Mukul Mudgal, Chief Justice Punjab and Haryana High Court, Hony. Secretary, ILA (Indian Branch).
11.10 – 12.00 Noon	Key Note Address by Ms. Sunita Narain, Director, Centre for Science and Environment, New Delhi.
12.00 – 12.30 P.M.	Open House and Interactions.
12.30 – 12.35 P.M.	Presentation of Mementos.
12.35 – 12.40 P.M.	Vote of Thanks by Hon'ble Mr. Justice Surya Kant.
12.40 – 12.41 P.M.	National Anthem.

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Lunch will follow the Symposium for all Attendees.

INTERNATIONAL LAW ASSOCIATION  
(REGIONAL BRANCH, INDIA)  
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The Honorary Secretary  
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New Delhi

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Note:

- (i) Membership subscription of Rs. 2,500/- is for a calendar year.
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